

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 25.06.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. OS 1210/13	OS 1000/18
2. OS 424/2016	OS 1124/18
3. OS 884/2018	OS 1396/19
HEARING	HEARING
4. OS 376/2001	OS 224/2014
5. OS 976/2010	OS 1142/2016
6. OS 738/2011	OS 526/2016
7. OS 826/2011	OS 348/2019
8. OS 184/2013	OS 868/2019
9. OS 644/2013	OS 1216/2019
10. OS 116/2014	OS 1218/2019

Sd/-
1st Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.05.2020 issued by Hon'ble High Court of Karnataka.